

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
EASTERN ZONAL BENCH: KOLKATA**

REGIONAL BENCH – COURT NO. 1

**Service Tax Appeal No. 78134 of 2018**

**WITH**

**Service Tax Appeal No. 78135 of 2018**

**AND**

**Service Tax Appeal No. 78136 of 2018**

(Arising out of common Order-in-Appeal No. 273-275/S.Tax-I/Kol/2018 dated 12.04.2018 passed by the Commissioner of C.G.S.T., Appeal-I Commissionerate, 180, Shantipally, Rajdanga Main Road, Kolkata – 700 107)

**M/s. Web Spiders (India) Private Limited**

**: Appellant**

8<sup>th</sup> and 9<sup>th</sup> Floor, Plot No: DN24,  
Sector-V, Salt Lake City, Sech Bhavan,  
Kolkata – 700 091

**VERSUS**

**Commissioner of C.G.S.T. and Central Excise**

**: Respondent**

Kolkata North Commissionerate,  
180, Shantipally, Rajdanga Main Road, Kolkata – 700 107

**APPEARANCE:**

None for the Appellant

Shri S.K. Jha, Authorized Representative for the Respondent

**CORAM:**

**HON'BLE SHRI K. ANPAZHAKAN, MEMBER (TECHNICAL)**

**FINAL ORDER NOS. 75830-75832 / 2025**

DATE OF HEARING / DECISION: 03.04.2025

**ORDER:**

These appeals had been listed on the following dates:-

- i. 15.03.2021
- ii. 30.04.2021
- iii. 05.07.2023
- iv. 06.10.2023
- v. 17.11.2023
- vi. 29.11.2024
- vii. 12.02.2025

1.1. It is seen that on most of the earlier occasions and even on the last date of hearing, the appellant had not appeared.

1.2. Even today, none appeared on behalf of the appellant and there is no request for adjournment of the matter.

2. It therefore appears that the appellant is not interested in pursuing the matter.

3. Accordingly, the appeals are dismissed for non-prosecution.

(Dictated and pronounced in the open court)

Sd/-

**(K. ANPAZHAKAN)**  
MEMBER (TECHNICAL)

Sdd